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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 1790/2002

This the 1st day of August, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Sunder S/o Sh. Daya Ram  
R/o Rly. Quarter No. G-37 B,  
Old G.R.P. Thana, Rewari.  
(By Advocate: Sh. M.K.Gaur)

... Applicant

Versus

Union of India  
Through

1. The General Manager  
Northern Railway  
Baroda House, New Delhi.

2. Divisional Railway Manager  
Northern Railway  
Bikaner Division, Bikaner (Raj.).

... Respondents

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Learned counsel for applicant seeks to withdraw the  
OA. OA is dismissed as withdrawn.

  
( KULDIP SINGH )  
Member (J)

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